

**RESERVE BANK OF INDIA**

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December 14, 2005

### **Reserve Bank Cancels Certificate of Registration of Anna Finance Limited, New Delhi**

The Reserve Bank of India, has on November 25, 2005 cancelled the certificate of registration issued to Anna Finance Limited having its registered office at 16, B/9, Dev Nagar, D. B. Gupta Road, Karol Bagh, New Delhi-110 005 for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45-IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan**  
**Manager**

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